

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2412
ANSWERED ON:28.03.2012
CONFLICT OF INTEREST
Argal Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details and number of officers of Directorate General of Civil Aviation and Ministry of Civil Aviation who had `Conflict of Interest` during each of the last three years ;
- (b) whether approval from the Government was taken for the same;
- (c) if so, the details thereof;
- (d) the guidelines framed by the Government to avoid conflict of interest;
- (e) whether the officers appointments are cancelled in case of any `Conflict of Interest`;
- (f) if so, the rules in this regard; and
- (g) if not, the reasons therefor alongwith the action taken by the Government against guilty officials?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)to(g): The matter is being examined.